

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 203
(CAA)-57/ND/2021

IN THE MATTER OF:

Thistle Equity Consultant Ltd. And Metro ... Applicant/Petitioner
Technobuild Pvt. Ltd.

Under Section: 230-232

Order delivered on 15.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For IT Department : Mr. Abhishek Maratha and Mr. Parth Semwal
Standing Counsels with Adv. Utkarsh Tiwari
For the OL : Ms. Hemlata Rawat

ORDER

Due to paucity of time, the matter is re-notified to 03.11.2023.

Sd/-
(COURT OFFICER)